

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TELANGANA				TRIPURA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	-	-	-	<b>800,903.3</b>	<b>70,503.0</b>	<b>81,346.8</b>	<b>84,866.1</b>	<b>107,948.1</b>
<b>I. TAX REVENUE (A+B)</b>	-	-	-	<b>451,276.0</b>	<b>24,978.3</b>	<b>29,610.0</b>	<b>30,323.0</b>	<b>31,133.7</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	-	-	-	<b>353,785.9</b>	<b>10,046.5</b>	<b>11,840.0</b>	<b>12,573.0</b>	<b>12,783.7</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	-	<b>2,720.6</b>	<b>322.7</b>	<b>341.1</b>	<b>371.1</b>	<b>371.2</b>
i) Agricultural Income Tax	-	-	-	-	1.0	1.1	0.8	1.2
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	2,720.6	321.6	340.0	370.3	370.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	-	-	-	<b>27,294.8</b>	<b>631.8</b>	<b>670.5</b>	<b>602.0</b>	<b>674.7</b>
i) Land Revenue	-	-	-	728.9	264.4	300.0	200.7	248.7
ii) Stamps and Registration Fees	-	-	-	25,838.8	367.1	370.0	400.9	425.4
iii) Urban Immovable Property Tax	-	-	-	727.1	0.3	0.5	0.4	0.6
<b>3. Taxes on Commodities and Services (i to vii)</b>	-	-	-	<b>323,770.5</b>	<b>9,092.1</b>	<b>10,828.4</b>	<b>11,599.9</b>	<b>11,737.8</b>
i) Sales Tax (a to e)	-	-	-	269,633.0	7,630.7	9,141.5	9,477.5	9,500.0
a) State Sales Tax/VAT	-	-	-	259,930.0	7,630.7	9,141.5	9,477.5	9,500.0
b) Central Sales Tax	-	-	-	9,255.2	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	355.0	-	-	-	-
e) Other Receipts	-	-	-	92.8	-	-	-	-
ii) State Excise	-	-	-	28,235.4	1,140.0	1,287.0	1,672.1	1,794.6
iii) Taxes on Vehicles	-	-	-	22,268.6	307.3	361.1	421.5	400.0
iv) Taxes on Goods and Passengers	-	-	-	90.5	-	-	-	-
v) Taxes and Duties on Electricity	-	-	-	1,630.9	0.5	0.6	0.5	0.7
vi) Entertainment Tax	-	-	-	659.6	5.3	-	-	-
vii) Other Taxes and Duties	-	-	-	1,252.5	8.2	38.2	28.4	42.5
<b>B. Share in Central Taxes (i to ix)</b>	-	-	-	<b>97,490.1</b>	<b>14,931.8</b>	<b>17,770.0</b>	<b>17,750.0</b>	<b>18,350.0</b>
i) Corporation Tax	-	-	-	32,126.8	5,363.6	6,493.0	6,438.9	6,632.1
ii) Income Tax	-	-	-	20,890.5	3,211.1	3,512.8	3,785.9	3,899.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	-	-	74.5	9.1	22.5	15.3	35.8
vi) Customs	-	-	-	14,907.6	2,481.4	3,231.2	3,202.1	3,298.2
vii) Union Excise Duties	-	-	-	9,906.5	1,686.1	2,212.6	2,020.5	2,128.6
viii) Service Tax	-	-	-	19,587.7	2,180.5	2,297.9	2,287.2	2,355.8
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-3.5	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	-	-	-	<b>349,627.3</b>	<b>45,524.7</b>	<b>51,736.8</b>	<b>54,543.1</b>	<b>76,814.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	-	-	-	<b>132,420.2</b>	<b>1,787.5</b>	<b>2,200.0</b>	<b>2,780.0</b>	<b>2,900.0</b>
<b>1. Interest Receipts</b>	-	-	-	<b>26,382.0</b>	<b>678.8</b>	<b>350.0</b>	<b>960.0</b>	<b>800.0</b>
<b>2. Dividends and Profits</b>	-	-	-	<b>197.3</b>	<b>6.7</b>	<b>12.0</b>	<b>7.0</b>	<b>9.0</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	TELANGANA				TRIPURA			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	-	-	-	<b>67,158.5</b>	<b>445.5</b>	<b>736.9</b>	<b>701.6</b>	<b>826.7</b>
<i>of which:</i> State Lotteries	-	-	-	-	-	-	-	-
<b>4. Social Services ( i to ix )</b>	-	-	-	<b>13,672.4</b>	<b>119.8</b>	<b>178.9</b>	<b>113.1</b>	<b>108.5</b>
i) Education, Sports, Art and Culture	-	-	-	8,267.2	6.8	30.0	32.5	30.0
ii) Medical and Public Health	-	-	-	421.7	69.5	90.0	35.0	37.5
iii) Family Welfare	-	-	-	21.3	-	-	-	-
iv) Housing	-	-	-	10.4	17.1	32.8	25.3	22.8
v) Urban Development	-	-	-	4,658.3	0.6	0.7	0.5	0.5
vi) Labour and Employment	-	-	-	186.1	6.7	7.0	5.4	4.9
vii) Social Security and Welfare	-	-	-	24.6	0.5	1.0	0.8	0.7
viii) Water Supply and Sanitation	-	-	-	47.0	16.8	15.2	11.9	10.7
ix) Others	-	-	-	35.9	1.8	2.1	1.7	1.5
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii )</b>	-	-	-	<b>25,010.0</b>	<b>536.6</b>	<b>922.2</b>	<b>998.3</b>	<b>1,155.8</b>
i) Crop Husbandry	-	-	-	88.9	19.7	26.6	24.0	25.0
ii) Animal Husbandry	-	-	-	11.2	14.9	21.3	16.5	14.7
iii) Fisheries	-	-	-	9.2	6.0	13.4	10.3	9.3
iv) Forestry and Wildlife	-	-	-	799.1	65.6	100.5	100.0	80.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	-	-	-	99.5	0.7	50.0	38.6	33.7
vii) Other Agricultural Programmes	-	-	-	0.2	-	-	-	-
viii) Major and Medium Irrigation Projects	-	-	-	960.1	-	-	-	-
ix) Minor Irrigation	-	-	-	52.3	1.6	8.3	6.4	5.8
x) Power	-	-	-	126.0	-	-	-	-
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	-	-	-	17.3	0.3	1.0	0.8	0.7
xiii) Industries@	-	-	-	18,784.9	412.0	504.4	650.0	850.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	-	-	-	31.9	-	-	-	-
xvii) Others*	-	-	-	4,029.3	15.7	196.6	151.8	136.6
<b>D. Grants from the Centre (1 to 5)</b>	-	-	-	<b>217,207.1</b>	<b>43,737.2</b>	<b>49,536.8</b>	<b>51,763.1</b>	<b>73,914.4</b>
1. State Plan Schemes	-	-	-	117,812.5	26,915.8	31,936.8	31,282.4	58,600.0
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	333.4	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	3,210.4	4,870.0	6,800.0	3,403.6
4. NEC/ Special Plan Scheme	-	-	-	-	379.9	860.0	1,250.0	656.2
5. Non-Plan Grants (a to c)	-	-	-	99,394.6	12,897.6	11,870.0	12,430.7	11,254.6
a) Statutory Grants	-	-	-	76,572.0	12,461.0	8,350.0	8,670.5	6,221.2
b) Grants for relief on account of Natural Calamities	-	-	-	1,612.1	-	-	-	-
c) Others	-	-	-	21,210.5	436.6	3,520.0	3,760.2	5,033.4

See 'Notes to Appendix I'.

Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>157,472.2</b>	<b>189,557.2</b>	<b>205,494.4</b>	<b>244,744.6</b>	<b>1,459,039.9</b>	<b>1,777,482.1</b>	<b>1,722,343.4</b>	<b>2,264,187.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>96,871.2</b>	<b>110,078.1</b>	<b>111,849.1</b>	<b>121,572.6</b>	<b>1,155,962.1</b>	<b>1,406,510.0</b>	<b>1,325,580.0</b>	<b>1,575,015.5</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>64,142.4</b>	<b>71,114.2</b>	<b>72,885.2</b>	<b>80,232.6</b>	<b>580,983.6</b>	<b>721,930.0</b>	<b>691,000.0</b>	<b>810,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>176.8</b>	<b>220.0</b>	<b>170.0</b>	<b>160.0</b>	<b>349.5</b>	<b>400.0</b>	<b>381.4</b>	<b>480.0</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	176.8	220.0	170.0	160.0	349.5	400.0	381.4	480.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>6,590.0</b>	<b>6,485.5</b>	<b>6,806.5</b>	<b>7,178.4</b>	<b>95,468.2</b>	<b>113,530.0</b>	<b>108,262.2</b>	<b>135,920.0</b>
i) Land Revenue	105.9	81.5	201.5	90.5	8,046.4	7,980.0	7,609.7	8,693.4
ii) Stamps and Registration Fees	6,484.0	6,404.0	6,605.0	7,087.9	87,421.7	105,550.0	100,652.5	127,226.7
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>57,375.6</b>	<b>64,408.7</b>	<b>65,908.7</b>	<b>72,894.2</b>	<b>485,165.9</b>	<b>608,000.0</b>	<b>582,356.4</b>	<b>673,600.0</b>
i) Sales Tax (a to e)	42,894.1	48,472.2	48,472.2	54,590.1	348,701.6	439,360.0	418,991.7	475,000.0
a) State Sales Tax/VAT	38,225.4	44,201.4	44,201.4	50,020.0	324,508.2	406,348.1	388,788.6	440,763.3
b) Central Sales Tax	4,481.6	4,196.7	4,196.7	4,500.0	17,458.4	31,651.8	30,184.4	34,215.6
c) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
d) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
e) Other Receipts	187.1	74.1	74.1	70.1	6,734.9	1,360.1	18.7	21.1
ii) State Excise	11,179.2	11,492.5	12,892.5	13,454.0	97,824.9	120,840.0	115,233.0	145,000.0
iii) Taxes on Vehicles	3,042.9	3,200.0	3,300.0	3,600.0	29,929.2	37,130.0	35,407.2	39,500.0
iv) Taxes on Goods and Passengers	1.0	–	–	–	10.4	–	–	–
v) Taxes and Duties on Electricity	27.1	1,000.0	1,000.0	1,000.0	4,849.1	6,240.0	8,500.0	8,500.0
vi) Entertainment Tax	231.2	240.0	240.0	245.0	3,802.9	4,273.3	4,075.0	5,401.9
vii) Other Taxes and Duties	–	4.1	4.1	5.1	47.9	156.7	149.4	198.1
<b>B. Share in Central Taxes (i to ix)</b>	<b>32,728.8</b>	<b>38,963.9</b>	<b>38,963.9</b>	<b>41,340.0</b>	<b>574,978.5</b>	<b>684,580.0</b>	<b>634,580.0</b>	<b>765,015.5</b>
i) Corporation Tax	11,755.9	13,486.3	13,486.3	14,000.0	206,537.2	250,127.5	231,868.2	254,931.7
ii) Income Tax	7,038.1	8,347.8	8,347.8	9,000.0	123,650.5	135,327.2	125,448.3	181,603.0
iii) Estate Duty	–	–	–	–	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–	–	–	–	–
v) Taxes on Wealth	19.8	33.7	33.7	40.0	348.7	895.3	829.9	591.3
vi) Customs	5,438.5	6,296.0	6,296.0	6,800.0	95,547.8	124,473.4	115,386.8	117,934.9
vii) Union Excise Duties	3,696.0	4,432.9	4,432.9	4,700.0	64,934.6	85,236.4	79,014.1	76,152.7
viii) Service Tax	4,780.5	6,367.2	6,367.2	6,800.0	83,959.7	88,520.5	82,032.6	133,802.2
ix) Other Taxes and Duties on Commodities and Services	–	–	–	–	–	-0.3	–	-0.3
<b>II. NON-TAX REVENUE (C+D)</b>	<b>60,600.9</b>	<b>79,479.1</b>	<b>93,645.2</b>	<b>123,172.0</b>	<b>303,077.7</b>	<b>370,972.1</b>	<b>396,763.4</b>	<b>689,172.2</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>16,028.8</b>	<b>12,162.6</b>	<b>12,621.6</b>	<b>18,074.6</b>	<b>129,699.8</b>	<b>131,824.8</b>	<b>153,246.3</b>	<b>202,319.5</b>
<b>1. Interest Receipts</b>	<b>1,147.6</b>	<b>448.3</b>	<b>448.3</b>	<b>331.0</b>	<b>11,864.2</b>	<b>8,583.6</b>	<b>13,956.9</b>	<b>14,349.0</b>
<b>2. Dividends and Profits</b>	<b>1.9</b>	<b>4.9</b>	<b>4.9</b>	<b>2.0</b>	<b>627.0</b>	<b>550.0</b>	<b>69.4</b>	<b>76.3</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>3. General Services</b>	<b>8,462.7</b>	<b>4,851.9</b>	<b>5,285.9</b>	<b>8,994.6</b>	<b>50,687.7</b>	<b>37,271.2</b>	<b>35,734.7</b>	<b>48,863.1</b>
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
<b>4. Social Services ( i to ix)</b>	<b>931.9</b>	<b>651.5</b>	<b>766.5</b>	<b>834.9</b>	<b>46,702.0</b>	<b>61,828.9</b>	<b>66,301.0</b>	<b>81,167.8</b>
i) Education, Sports, Art and Culture	388.0	226.8	326.8	387.4	42,116.9	58,527.5	60,615.6	68,871.8
ii) Medical and Public Health	300.0	221.0	221.0	245.2	1,269.4	1,269.5	1,360.0	1,450.0
iii) Family Welfare	1.6	1.2	1.2	0.4	3.0	33.5	12.6	33.5
iv) Housing	17.7	27.0	27.0	18.0	134.3	320.0	174.1	193.7
v) Urban Development	103.2	17.0	22.0	30.0	283.5	51.6	26.5	29.1
vi) Labour and Employment	24.6	22.2	22.2	22.8	317.7	213.7	349.0	450.0
vii) Social Security and Welfare	32.1	80.1	80.1	60.1	1,551.2	260.0	1,474.2	7,621.6
viii) Water Supply and Sanitation	19.8	20.0	30.0	30.0	22.4	50.0	11.3	12.5
ix) Others	44.8	36.2	36.2	41.0	1,003.7	1,103.1	2,277.8	2,505.6
<b>5. Fiscal Services</b>	<b>–</b>	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>	<b>0.4</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>6. Economic Services ( i to xvii )</b>	<b>5,484.7</b>	<b>6,206.0</b>	<b>6,116.0</b>	<b>7,912.1</b>	<b>19,818.6</b>	<b>23,591.1</b>	<b>37,184.4</b>	<b>57,863.3</b>
i) Crop Husbandry	158.3	32.5	32.5	32.6	526.5	460.6	500.0	560.0
ii) Animal Husbandry	17.7	17.2	17.2	11.8	251.4	471.4	271.4	405.6
iii) Fisheries	80.7	1.2	1.2	0.4	72.4	65.0	54.6	67.5
iv) Forestry and Wildlife	2,382.0	3,093.3	3,093.3	3,420.6	3,320.8	2,764.1	3,675.5	4,000.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	13.8	22.3	22.3	20.1	119.9	136.3	45.0	49.5
vii) Other Agricultural Programmes	0.6	0.3	0.3	0.3	109.4	126.9	68.8	126.8
viii) Major and Medium Irrigation Projects	76.5	24.2	24.2	24.2	1,914.3	3,500.0	4,532.6	5,452.5
ix) Minor Irrigation	29.1	33.1	33.1	33.1	665.3	250.0	601.9	547.6
x) Power	1,500.4	1,225.5	635.5	1,225.5	728.0	2,700.0	10,800.0	27,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	3.1	3.9	3.9	4.3	48.7	0.3	17.8	19.6
xiii) Industries@	1,106.9	1,520.0	2,020.0	3,012.5	7,387.4	10,045.4	10,003.1	11,003.5
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	6.7	5.8	5.8	6.0	34.8	93.2	44.1	50.0
xvi) Tourism	12.2	39.0	39.0	39.0	197.2	389.2	140.0	150.0
xvii) Others*	96.8	187.6	187.6	81.7	4,442.6	2,588.7	6,429.6	8,430.9
<b>D. Grants from the Centre (1 to 5)</b>	<b>44,572.1</b>	<b>67,316.5</b>	<b>81,023.6</b>	<b>105,097.4</b>	<b>173,377.9</b>	<b>239,147.3</b>	<b>243,517.0</b>	<b>486,852.7</b>
1. State Plan Schemes	30,401.1	51,077.8	55,799.5	76,644.7	55,183.9	72,976.7	71,465.2	106,812.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	75.9	210.9	210.9	1,663.0	123.1	1,533.0	1,582.2	586.3
3. Centrally Sponsored Schemes	5,408.7	9,781.9	12,047.0	19,414.2	74,660.9	95,406.5	94,463.4	301,050.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	8,686.4	6,245.8	12,966.2	7,375.4	43,410.0	69,231.2	76,006.2	78,403.5
a) Statutory Grants	6,556.3	4,066.4	5,927.6	5,025.2	39,832.5	62,150.3	68,925.3	71,870.3
b) Grants for relief on account of Natural Calamities	2,096.0	1,265.9	6,000.0	1,287.2	3,236.7	3,396.0	3,396.0	3,563.3
c) Others	34.2	913.5	1,038.5	1,063.0	340.8	3,684.9	3,684.9	2,969.9

See 'Notes to Appendix I'.

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>682,957.5</b>	<b>884,032.8</b>	<b>811,344.5</b>	<b>1,059,782.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>540,347.6</b>	<b>650,534.4</b>	<b>632,953.2</b>	<b>732,107.5</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>328,084.9</b>	<b>397,836.3</b>	<b>391,000.0</b>	<b>454,139.6</b>
<b>1. Taxes on Income (i+ii)</b>	<b>4,602.1</b>	<b>5,282.9</b>	<b>4,835.9</b>	<b>4,999.9</b>
i) Agricultural Income Tax	122.0	120.0	130.0	150.0
ii) Taxes on Professions, Trades, Callings and Employment	4,480.1	5,162.9	4,705.9	4,849.9
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>63,809.5</b>	<b>84,428.6</b>	<b>71,934.9</b>	<b>82,282.2</b>
i) Land Revenue	20,237.2	39,428.2	26,944.0	28,291.3
ii) Stamps and Registration Fees	43,572.3	45,000.0	44,990.6	53,990.6
iii) Urban Immovable Property Tax	—	0.4	0.4	0.4
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>259,673.3</b>	<b>308,124.8</b>	<b>314,229.2</b>	<b>366,857.4</b>
i) Sales Tax (a to f)	185,547.6	227,839.8	234,426.5	274,726.6
a) State Sales Tax/VAT	171,965.1	208,312.5	214,886.6	252,669.5
b) Central Sales Tax	13,579.4	19,518.2	19,530.8	22,046.4
d) Surcharge on Sales Tax	0.5	1.0	1.0	1.2
e) Receipts of Turnover Tax	1.4	5.7	5.7	6.7
f) Other Receipts	1.1	2.4	2.4	2.8
ii) State Excise	26,214.3	32,020.2	32,020.2	38,104.1
iii) Taxes on Vehicles	12,215.5	13,899.7	13,899.7	16,679.6
iv) Taxes on Goods and Passengers	12,837.2	14,375.0	14,359.1	16,515.4
v) Taxes and Duties on Electricity	18,371.5	13,800.0	13,368.6	14,037.4
vi) Entertainment Tax	671.4	708.4	673.5	764.5
vii) Other Taxes and Duties	3,815.8	5,481.7	5,481.7	6,029.9
<b>B. Share in Central Taxes (i to ix)</b>	<b>212,262.7</b>	<b>252,698.1</b>	<b>241,953.2</b>	<b>277,967.9</b>
i) Corporation Tax	76,245.7	87,468.2	84,035.5	96,215.0
ii) Income Tax	45,647.0	54,141.4	53,559.4	59,555.5
iii) Estate Duty	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—
v) Taxes on Wealth	128.8	218.6	218.4	240.5
vi) Customs	35,272.7	40,833.8	40,833.8	44,917.2
vii) Union Excise Duties	23,971.5	28,750.2	25,971.2	31,625.2
viii) Service Tax	30,997.0	41,286.0	37,335.0	45,414.6
ix) Other Taxes and Duties on Commodities and Services	—	-0.1	-0.1	-0.1
<b>II. NON-TAX REVENUE (C+D)</b>	<b>142,609.9</b>	<b>233,498.3</b>	<b>178,391.3</b>	<b>327,674.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>19,181.5</b>	<b>17,561.9</b>	<b>18,953.2</b>	<b>19,903.5</b>
<b>1. Interest Receipts</b>	<b>9,341.0</b>	<b>4,784.1</b>	<b>7,909.9</b>	<b>7,754.5</b>
<b>2. Dividends and Profits</b>	<b>23.4</b>	<b>14.0</b>	<b>25.7</b>	<b>28.3</b>

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Million)

Item	WEST BENGAL			
	2012-13 (Accounts)	2013-14 (Budget Estimates)	2013-14 (Revised Estimates)	2014-15 (Budget Estimates)
1	2	3	4	5
<b>3. General Services</b>	<b>4,647.4</b>	<b>6,208.6</b>	<b>5,113.6</b>	<b>5,626.4</b>
<i>of which:</i> State Lotteries	1,589.5	1,461.5	1,748.5	1,923.3
<b>4. Social Services ( i to ix)</b>	<b>1,844.2</b>	<b>1,897.2</b>	<b>2,245.9</b>	<b>2,470.4</b>
i) Education, Sports, Art and Culture	383.3	248.5	421.7	463.8
ii) Medical and Public Health	843.4	1,054.5	1,144.7	1,259.2
iii) Family Welfare	0.8	1.1	0.9	1.0
iv) Housing	114.4	144.4	125.8	138.4
v) Urban Development	263.0	218.5	289.6	318.3
vi) Labour and Employment	60.0	70.2	66.1	72.7
vii) Social Security and Welfare	42.1	66.3	46.4	51.0
viii) Water Supply and Sanitation	98.2	46.3	108.1	118.9
ix) Others	38.9	47.4	42.9	47.3
<b>5. Fiscal Services</b>	–	–	–	–
<b>6. Economic Services ( i to xvii )</b>	<b>3,325.4</b>	<b>4,658.0</b>	<b>3,658.0</b>	<b>4,023.8</b>
i) Crop Husbandry	79.9	64.8	87.9	96.6
ii) Animal Husbandry	32.0	41.0	35.2	38.7
iii) Fisheries	18.7	8.9	20.5	22.6
iv) Forestry and Wildlife	1,136.1	1,118.9	1,249.7	1,374.7
v) Plantations	0.1	0.1	0.1	0.1
vi) Co-operation	179.0	181.5	197.0	216.6
vii) Other Agricultural Programmes	1.6	3.1	1.8	1.9
viii) Major and Medium Irrigation Projects	99.2	109.3	109.1	120.0
ix) Minor Irrigation	188.5	235.7	207.4	228.1
x) Power	0.1	0.1	0.1	0.1
xi) Petroleum	0.1	0.1	0.2	0.2
xii) Village and Small Industries	15.7	35.8	17.3	19.0
xiii) Industries@	368.6	655.0	405.5	446.0
xiv) Ports and Light Houses	2.3	1.7	2.5	2.8
xv) Road Transport	–	–	–	–
xvi) Tourism	8.7	9.4	9.6	10.6
xvii) Others*	1,194.8	2,192.8	1,314.3	1,445.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>123,428.4</b>	<b>215,936.4</b>	<b>159,438.1</b>	<b>307,771.1</b>
1. State Plan Schemes	50,044.7	92,702.2	63,345.2	225,845.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–
2. Central Plan Schemes	1,501.2	3,725.1	2,775.1	–
3. Centrally Sponsored Schemes	31,567.5	55,285.5	44,913.4	–
4. NEC/ Special Plan Scheme	–	–	–	–
5. Non-Plan Grants (a to c)	40,315.0	64,223.6	48,404.4	81,925.2
a) Statutory Grants	18,143.9	27,994.7	27,139.7	30,970.7
b) Grants for relief on account of Natural Calamities	2,520.5	2,646.5	2,646.5	2,778.8
c) Others	19,650.6	33,582.4	18,618.2	48,175.7